

F.No 01(15)/Roster/CESTAT/2011  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated 08/09/2011

**ORDER NO. 187 OF 2011**

Hon'ble Vice-President/HOD has been pleased to partially modify the **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 12/09/2011 at 10:30 A.M., Hon'ble Ms. Jyoti Balasundaram, Vice-President will hear Customs & Service Tax Single Member matters.

On this day, at 2:30 P.M., Hon'ble Ms. Jyoti Balasundaram, Vice-President will hear difference of opinion matters.

During this period, Excise Regular matters will stand adjourned and Excise short matters will be taken up by Hon'ble Ms. Archana Wadhwa, Member(Judicial) and Hon'ble Mr. Rakesh Kumar, Member(Technical).

**By Order**

  
**(S. Chandran)**  
**Registrar**

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SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble  
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**Registrar**

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**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated 08/09/2011

**ORDER NO. 188 OF 2011**

Hon'ble Vice-President/HOD has been pleased to partially modify the **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 09/09/2011 Hon'ble Mr. D.N. Panda, Member(Judicial) and Hon'ble Mr. Rakesh Kumar, Member(Technical) will hear High Court Remanded matter C/59-72, CC (I&G), New Delhi Vs. K. Bajaj & Others.

On this day, Hon'ble Ms. Archana Wadhwa, Member(Judicial) and Hon'ble Mr. Mathew John, Member(Technical) will hear Excise Division Bench matters (Short & Regular matters).

On this day, all Single Member matters will stand adjourned.

**By Order**

  
**(S. Chandran)**  
**Registrar**

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